

**HIGH COURT OF KARNATAKA,
BENGALURU – 560001**

DATED 01st APRIL, 2021

**SELECTION LIST OF CANDIDATES FOR THE POST OF
ASSISTANT COURT SECRETARY**

In pursuance of this office Notification No.HCRB/ACS/4/2020 dated 03.02.2020, inviting online applications for direct recruitment to the post of Assistant Court Secretary, for filling up 27 posts (22 Residual Parent cadre and 05 Local Cadre) as per High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 1973 and the High Court of Karnataka Service (Direct Recruitment by Selection) Rules, 1984, as amended from time to time, names of 18 candidates who are selected under Residual Parent Cadre, in the order of merit, is notified as follows:

Sl. No.	Register Number	Name of the Candidate	Selected Category
1	HCK2020ACS000368	SUNITHA K S	GM-UR
2	HCK2020ACS000999	SHILPA S	ST-RU
3	HCK2020ACS000630	THEJAS KUMAR N	CAT-II(A)-RU
4	HCK2020ACS001226	ASHPAK MALAGALADINNI	CAT-II(B)-RU
5	HCK2020ACS000865	POOJA SAVANUR	SC-RU

6	HCK2020ACS000708	GURURAJ D	CAT-II(A)-PC
7	HCK2020ACS000261	JYOTHI S	CAT-II(A)-EX
8	HCK2020ACS001204	PRAMILA G V	SC-RU
9	HCK2020ACS000788	SAMREEN MULLA	CAT-II(B)-WM
10	HCK2020ACS000722	PRABHUKUMARANAIAK T J	SC-RU
11	HCK2020ACS000062	ROHAN HADIMANI T	SC-PC
12	HCK2020ACS000559	ROHINI J	SC-EX
13	HCK2020ACS000325	HARSHITHA B	ST-EX
14	HCK2020ACS000577	DEVADAS H	SC-RU
15	HCK2020ACS000198	NISARGA M	SC-EX
16	HCK2020ACS000219	SOWMYA C	SC-RU
17	HCK2020ACS000752	ANNAPURNA C DANDAGAL	SC-KM
18	HCK2020ACS000701	SUJATA SUBHASH PAMMAR	SC-DP

The selection of above candidates is subject to verification of documents by the competent authorities and receipt of Police verification report and Medical fitness report.

The selected candidates are hereby directed to submit the original documents relating to their date of birth, qualification, caste and other reservation claimed by them, along with the challan for having remitted the requisite fee, if any, for verification of the original documents, to this office, either muddam or through registered post, **on or before 19.04.2021, without fail.**

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

**Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL I/c
HIGH COURT OF KARNATAKA
BENGALURU**